

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
NADIA CONSTRUCTIONS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Nadia Constructions Private Limited
2.	Date of incorporation of corporate debtor	10-March-2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2008PTC123956
5.	Address of the registered office and principal office (if any) of corporate debtor	81/2A, Raja Dinendra Street, Kolkata - 700006, West Bengal
6.	Insolvency commencement date in respect of corporate debtor	Order Pronounced on 20-July-2023 Order Received on 21-July-2023
7.	Estimated date of closure of insolvency resolution process	17-Jan-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Goutam Mukherjee Registration Number : IBBI/IPA-001/IPP02696/ 2022-2023/14170
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64,Behari Lal Pal Street, Sarada Apartment, 2nd Floor, Baranagar, Darjeepara More, Kolkata, West Bengal ,700036 Email- gm.resolution@yahoo.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	64,Behari Lal Pal Street, Sarada Apartment, 2nd Floor, Baranagar, Darjeepara More, Kolkata, West Bengal ,700036 Email- nadiacons.irp@gmail.com
11.	Last date for submission of claims	04-August-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Nadia Constructions Private Limited on 20.07.2023.

Goutam Mukherjee

The creditors of Nadia Constructions Private Limited, are hereby called upon to submit their claims with proof on or before 04.08.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Goutam Mukherjee

Interim Resolution Professional of Nadia Constructions Private Limited

Reg. No.- IBBI/IPA-001/IPP02696/2022-2023/14170

Date- 24.07.2023

Place- Kolkata